

Mr. Sneaker: The question here only relates to the speeches.

Shri Bimal Ghose: There were speeches, not by the Prime Minister but by other Ministers that it was accepted with certain modifications—some say it did not go far beyond the World Bank's proposals, and some others say it did. We want to know what were the modifications.

Shri Jawaharlal Nehru: Broadly, if I may say so, the question is not free from difficulty—I mean to say, my answering that question—because while accepting something certain conditions and other things are attached, which have to be examined carefully how far they come in the way of full acceptance.

The difficulty, if I may say so, in regard to these speeches is that the Prime Minister of Pakistan has, well, not adhered to our knowledge of geography. It is something which is quite extraordinary. The Prime Minister says that most of these rivers rise in Kashmir. As a matter of fact, they don't. I do not know, except for one, Jhelum, which rises in Kashmir, others rise in Tibet or India. There are various other statements which seem to indicate that he may have got somewhat confused as to where the Himalayas are.

Import of Raw Films

*754. **Shri Shivananjappa:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Government have removed raw film from the list of "Open General Licences";

(b) whether there is any limit imposed on the import of raw films; and

(c) if so, the nature thereof?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) Yes, Sir.

(b) and (c). In terms of the import policy for the current quarter

July-September, 1957 Raw films falling under S. No. 116/IV of the I.T.C. Schedule can be licensed on an *ad-hoc* basis.

Shri Shivananjappa: May I know whether a Government nominee is to be entrusted with the work of distributing raw films under the Essential Commodities Act?

Shri Satish Chandra: Under this Act all stock-holders, whether individuals or firms, are required to declare their stocks and submit periodical returns about sales and further imports. No man is to be appointed to take charge of the stocks.

Shrimati Tarkeshwari Sinha: May I know whether the Government has calculated the requirements of film raw materials required by the Indian film industry and, if so, may I know how, when the import has been stopped to such an extent, the Government propose to meet the shortfall?

Shri Satish Chandra: Import has not been stopped completely. Licences are issued on an *ad-hoc* basis to actual users. In fact, many commitments have been entered into before this period and the entire question shall be reviewed before the next licensing period.

Shri Damani: May I know what are the prospects of manufacturing raw films in our country?

Shri Satish Chandra: A project is being considered. It has been said in answer to several other questions that we are negotiating with an East German firm about the possibilities of manufacturing raw films in this country.

Shrimati Tarkeshwari Sinha: Just now the hon. Deputy Minister said that we are negotiating with East German firms for the manufacture of raw films in this country. May I know whether they have submitted any project report and, if so, may I know the total estimated cost involved in this project.

Shri Satish Chandra: An initial project report has been received from a firm in East Germany, and the estimated capital cost is expected to be a little over Rs. 6.5 crores.

WRITTEN ANSWERS TO QUESTIONS

Canteens in Mines

*741. **Shri Matin:** Will the Minister of Labour and Employment be pleased to state:

(a) the average cost of a canteen project as approved by the Chief Inspector of Mines;

(b) whether any quota of iron, steel and cement has been earmarked under the Second Five-Year Plan for the erection of mine canteens;

(c) whether Government prior to framing Rule 64 of the Mines Rules, 1955, ascertained that labourers in mining areas really want canteens; and

(d) whether Government have received and rejected any application from the Coal Industry for an amendment of Rule 64 of the Mines Rules, 1955 in connection with the compulsory establishment of canteens in mines employing more than 250 persons?

The Deputy Minister of Labour (Shri Abid Ali): (a) The cost of a canteen varies from Rs. 10,500 to Rs. 35,300 depending upon the size.

(b) No.

(c) The draft rules were published for criticism and no objections were then received from workers' organisations regarding provision of canteens.

(d) No.

Tea Plantation Employers

*744. **Shri Sadhan Gupta:** Will the Minister of Labour and Employment be pleased to state:

(a) whether in certain tea plantations employers adopt the practice

of dismissing and turning out of the garden all the members of a family employed in the garden if the head of that family happens to be dismissed;

(b) if so, the areas where such practice is most rampant; and

(c) whether it is proposed to bring forward any legislation to ban such practice?

The Deputy Minister of Labour (Shri Abid Ali): (a) and (b). According to available information, the practice exists in West Bengal only.

(c) No. However, the Government of West Bengal have advised planters to stop this practice.

मलाया में स्वतन्त्रता दिवस स्मारोह

*७५३ श्रीराज जंकर लाल . क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मलाया में स्वतन्त्रता दिवस ३१ अगस्त, १९५७ को मनाया जा रहा है; और

(ख) यदि हा, तो उस में भारत की ओर से कौन-कौन से प्रतिनिधि भाग ले रहे हैं?

बैदेशिक कार्य मंत्री के सभासचिव (श्री जी० ना० हजारीका) (क) जी हा ।

(ख) श्री एस० के० पाटिल, सिन्हाई तथा बिजली मंत्री, और श्री सादत अली खां, संसदीय सचिव भारत का प्रतिनिधित्व करेंगे और इन समारोहों में भाग लेंगे ।

Indian Films in Foreign Markets

*755. **Shri Raghunath Singh:** Will the Minister of Commerce and Industry be pleased to state whether it is a fact that Indian films have favourable market prospects in Iraq and other Middle East countries?

The Minister of Commerce (Shri Kanungo): Our Commercial Secretary in Iraq and the Indian Goodwill Trade Mission which visited Middle Eastern countries during the year 1954-55 have